

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1056 OF 2018 & 1057 OF 2018 IN
DFR NO. 2455 OF 2018

Dated: 21st August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Pragathi Group

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Gulia
Mr. Sushant Bajaj
Mr. V.C. Shukla

Counsel for the Respondent(s) : --

ORDER

(IA NO. 1056 OF 2018 - FOR LEAVE TO FILE)
(IA NO. 1057 OF 2018 - FOR DELAY IN FILING)

The learned counsel, Mr. Tarun Gulia, appearing for the Appellant prays for another two weeks time to enable him to file affidavit of service in respect of fourth Respondent.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Another two weeks time is granted to the learned counsel appearing for the Appellant to enable him to file affidavit of service in respect of fourth Respondent. He may do the same by 04.09.2018.

List the matter on **07.09.2018**, as requested.

(S. D. Dubey)
Technical Member

vt/kt

(Justice N. K. Patil)
Judicial Member